

DOP&Trg. a review of the Scheme of regularisation of casual workers on the same lines as is being formulated in the Department of Posts.

- (b) Review of cases eligible casual employees who were not granted temporary status earlier will be expedited.
- (c) Modification of the scheme for payment of bonus to "temporary status" employees to bring it in line with the Railways scheme will be examined further, in consultation with DOP&Trg.

9. About the strike wages (MOS (C) agreed to consider the submission of the Federations at an early date. Department of Telecom agreed that deduction be postponed to the salary of December 1990.

10. There will be no victimisation for peaceful participation in the strike.

11. The three Federations agreed to call off the agitation and cooperate with the Administration to normalise the services at the earliest.

Meeting of National Water Board

18. SHRI JANAK RAJ GUPTA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a meeting of National Water Board was held on 27th November, 1990; and

(c) if so, the decisions taken at the meeting and those implemented so far?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). The first meeting of the National Water Board was held on 27.11.1990 in which it was *inter-alia* decided to set up three sub-committees of the Board—one each for preparing the draft paper in National Rehabilitation Policy for project affected people, setting up of river basin organisations and preparation of a draft Water Information Bill.

Constitution of Telephone Advisory Committee in Delhi

19. SHRI BALVANT MANVAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there has been inordinate delay in the formation of Telephone Advisory Committee in Delhi;

(b) if so, the reasons therefor; and

(c) by what time the Committee is likely to be constituted?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) to (c). The Delhi Telephone Advisory Committee could not be formed as the policy on formation of Telecom/Telephone Advisory Committees in the country was under review. Delhi Telephone Advisory Committee is expected to be reconstituted shortly.